COURT NO. 33
DIVISION BENCH- IV
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3<sup>RD</sup> FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

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- 1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
- 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
	W.P.(CRL)-850/2025 CRL.M.A. 7890/2025 CRL.M.A. 7891/2025	V/s STATE OF NCT OF DELHI & ORS.	ANUJ GUPTA	
		OTHER DETAILS OF ADVOCATES: ANUJ GUPTA (AGA.JUSTICE@GMAIL.COM)(9999936866)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

HIGH COURT OF DELHI 11.03.2025.

REGISTRAR(LISTING)